

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6005
ANSWERED ON:04.05.2000
BIS CERTIFICATE FOR ESCALATORS
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item captioned `Escalators still run on 1962 specifications` appearing in the `Statesman` dated December 18, 1999;
- (b) if so, whether BIS issues certificate for a specific escalator;
- (c) if so, the details of escalators given certification by BIS are presently installed in the capital;
- (d) whether BIS have been adopting outdated laws to check safety and security of escalators; and
- (e) if so, the facts and details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI V. SREENIVASA PRASAD)

(a) to (e): In the field of escalators, Bureau of Indian Standards has brought out IS 4591:1968 Code of Practice for Installation and Maintenance of Escalators. This standard, which was brought out in July, 1968 and reaffirmed by the concerned Technical committee of the Bureau in April, 1996, covers design, installation and maintenance of escalators in buildings.

The Certification Marks Scheme operated by the Bureau is voluntary in nature and as on date the Bureau has not issued any licence/certificate for escalators.